

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

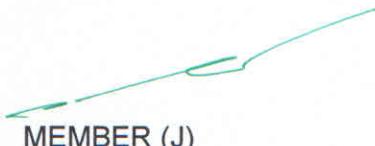
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 359/15	TP 288/17	For filing latest Balance sheet & Auditors certificate	391/ 394	Carreman Silver Crest Closing(India) Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM
1.	Thomas v Peter 9845131407	Petitioners. 

Counsel for petitioner present. He has filed the latest financial statement and Auditor's letter. He again requested time for filing other documents, such as, consent affidavits of creditors, shareholders and also accounting treatment certificate issued by the Auditor.

Time extended as a last chance to 25.11.2017.


MEMBER (J)


MEMBER (T)